

LOK SABHA

Tuesday, 28th February, 1956

The Lok Sabha met at Eleven of the Clock.

[MR. DEPUTY SPEAKER *in the Chair*]

ORAL ANSWERS TO QUESTIONS

CENTRAL ENACTMENTS

***285. Shri Shree Narayan Das :** Will the Minister of Law be pleased to state the number of cases decided by the courts of laws declaring the Central acts or any parts thereof as invalid during 1955 ?

The Minister of Law and Minority Affairs (Shri Biswas) : The information is being collected from the State Governments and will be laid on the Table of the Lok Sabha when received.

Shri Shree Narayan Das : May I know whether the hon. Minister is in a position to state the cases which have been decided by the Supreme Court here ?

Shri Biswas : I have got some cases. We have been asked for information as to how many cases were decided in 1955. I can just give the names of some of these cases. I have got the list here. Possibly some of them relate to.....

Mr. Deputy-Speaker : So far as this question is concerned it is only for information. This must have been an unstarred question, but somehow it has got in here. The hon. Minister need not read out from the list.

Shri Shree Narayan Das : I only require the number, the total number, not the list.
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Mr. Deputy-Speaker : The total number he has not collected. He has a few of them.

Shri Biswas : The question did not ask for information only in respect of the Supreme Court, but of all courts. So I have to gather the information.

गोम्रा से आयात निर्यात पर प्रतिबन्ध

***२८६. श्री एम० एल० द्विवेदी :**
 क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान इस बात की ओर गया है कि गोम्रा, डामन और ड्यू से आयात-निर्यात पर प्रतिबन्ध होने पर भी शराब, फाउन्टन पेन, घड़ियां आदि अनेक प्रकार का सामान चोरी-छिपे भारत आ रहा है; और

(ख) सरकार इसे रोकने के लिये क्या कार्यवाही करेगी,

राजस्व और रक्षा व्यय मंत्री (श्री ए० सी० गुहा) : (क) तथा (ख). भारत स्थित पुर्तगाली अधिकृत क्षेत्रों में कम शुल्क और अधिक आसान आयात नीति होने के कारण उन क्षेत्रों से चौरानियन कई बरसों से चला आ रहा है। आशा है कि अब इन क्षेत्रों के साथ जो समुद्री और भूमि आमदोरफत हो रही है उस पर अधिकतर नियंत्रण लगाये जाने से विशेषकर इन क्षेत्रों के आस पास बहुत से कदम जो उठाये गये हैं, चौरानियन कम हो रहा है। अब गोम्रा और भारत के बीच कोई समुद्री संचारण नहीं है, इस लिये समुद्र के रास्ते चौरानियन के अबसर कम हो गये हैं। चौरानियन के रोकने के लिये भूमि सीमा पर अधिक कठोर पहरा रखने के कदम उठाये गये हैं।

Mr. Deputy-Speaker : May I suggest to hon. Ministers that wherever they find it difficult or feel they can more easily express themselves and make a better impression on the House if they speak in English, they may do so. It is left to them. Here